

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/5583/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta,

Dated Guwahati, the th 28 June, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/2232 dtd. 26.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 27.06.2024 till the morning of 02.07.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/5584/A, dated , 28-06-24

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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